

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CW-185/2020)

Amol Vaman Tilve Petitioner.

Vs

Goa State Information Commission and Ors. Respondents

Shri A. D'Silva, Advocate for the petitioner.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 14th September, 2020.

P.C.

Issue notice to the respondents returnable on 1.10.2020.

DAMA SESHADRI NAIDU, J.

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